

## Annexure-3

| Annexure-3   |                  |                           |                                |  |                 |                                     |                             |                                     |                          |                            |  |                              |                                    |   |
|--|------------------|---------------------------|--------------------------------|--|-----------------|-------------------------------------|-----------------------------|-------------------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| Name of the Corporate Debtor: Jayamm Milk Products Pvt. Ltd.                                     |                  |                           |                                | Date of commencement of CIRP: 13.02.2026 |                 |                                     |                             | List of creditors as on: 01.03.2026 |                          |                            |  |                              |                                    |   |
| Secured financial creditors (other than financial creditors belonging to any class of creditors) |                  |                           |                                |  |                 |                                     |                             |                                     |                          |                            |  |                              |                                    |   |
| Sl. No.  | Name of creditor | Details of claim received |                                | Details of claim admitted                |                 |                                     |                             |                                     |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any   |
|  |                  | Date of receipt of claim  | Amount claimed [Amount in Rs.] | Amount of claim admitted                 | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party?              | % of voting share in CoC |                            |  |                              |                                    |   |
| 1  | Canara Bank      | 27/02/2026                | 106,854,795.00                 | 0  | Secured         | 857,800,000.00                      | 309,700,000.00              | No                                  | 0                        | 0                          | 0  | 0                            | 106,854,795.00                     | Despite multiple reminders, the RP has not received the bank statement and breakup of principal and interest. |
| <b>Total</b>   |                  |                           | <b>106,854,795.00</b>          | 0  |                 | <b>857,800,000.00</b>               | <b>309,700,000.00</b>       |                                     | 0                        | 0                          | 0  | 0                            | <b>106,854,795.00</b>              |   |